

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A No. 180/00448/2018

Monday, this the 2nd day of July, 2018.

CORAM:

HON'BLE Dr. K.B. SURESH, JUDICIAL MEMBER

HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

P. Vibeesh, 35 years,
S/o. Valsalan (late),
Technician Grade III,
Mechanical Department C & W,
Office of Senior Section Engineer (C & W),
Southern Railway, Calicut. - Applicant

[By Advocate Mr. U. Balagangadharan]

Versus

1. Union of India represented by
General Manager, Southern Railway,
Park Town, Chennai – 600 003.
2. The Senior Divisional Personnel Officer,
Southern Railway, Palakkad Division,
Railway Colony, Palakkad – 673 002.
3. The Senior Divisional Mechanical Engineer,
Southern Railway, Palakkad Division,
Palakkad – 673 002.
4. The Assistant Personnel Officer,
Southern Railway, Palakkad Division,
Palakkad – 673 002.
5. The Senior Section Engineer (C&W),
Southern Railway, Kozhikode – 673 001. - Respondents

[By Advocate : Mr. Rajesh for Mr. Sunil Jacob Jose]

The application having been heard on 02.07.2018, the Tribunal on the same day delivered the following:

ORDER**Per: Dr. K.B. Suresh, Judicial Member**

Learned counsel for the applicant reports that the impugned transfer order has been cancelled and the O.A has become infructuous.

2. Hence, the O.A is disposed of as infructuous. No order as to costs.

(Dated, 2nd July, 2018.)

(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

(Dr. K.B. SURESH)
JUDICIAL MEMBER

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Applicant's Annexures

- Annexure A1 - A true copy of the Discharge Certificate dated 22.5.2016 issued by MICC, Kozhikode.
- Annexure A2 - A true copy of Medical Certificate issued on 8.3.2018 by MICC, Kozhikode.
- Annexure A3 - A true copy of the order No. J/P535/V/C7W Tech Gr.I Vol. II dated 21.11.2017 issued by 4th respondent on the instructions of 2nd respondent.
- Annexure A4 - A true copy of the representation of the applicant dated 3.4.2018 to the 3rd respondent through 5th respondent.
- Annexure A5 - A true copy of communication No. J/P 535/V/C7W Tech Gr. I Vol., II dated 2.5.2018 issued by 4th respondent on the instructions of 2nd respondent.
- Annexure A6- A true copy of Memorandum dated 3.5.2018 issued by 4th respondent on the instructions of 2nd respondent.

Annexures of Respondents

Nil
